

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(2)

O.A.NO.319/2004

this the 6th day of February, 2004

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S. A. Singh, Member (A)

N.K.Yadav
(Through R.N.Singh)

...Applicant.

(By advocate: Shri R.N.Singh)
Vs

1. Union of India,
through DG Works CPWD,
New Delhi.

2. Chief Engineer PWD (NCTD) Zone-I,
MSO Building,
New Delhi.

3. Project Manager (DS & CM) PWD
MSO Building,
New Delhi.

... Respondents.

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

Learned counsel for the applicant states that he will be filing Miscellaneous Application in OA-2421/2000 between the parties seeking expeditious disposal of the enquiry that had been directed. Subject to aforesaid, he does not press the present application. Allowed as prayed. Accordingly, dismissed as withdrawn.

S. A. Singh
(S. A. Singh)

Member (A)

V.S. Aggarwal
(V.S. Aggarwal)
Chairman

/kdr/